

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013 and**  
**Appeal No. 163 of 2013**

**Dated :4<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Power Transmission Corporation of  
Uttrakhand Ltd. & Ors. ... Respondent(s)**

**Appeal No. 163 of 2013**

**Power Transmission Corporation of  
Uttrakhand Ltd. .... Appellant(s)**  
**Versus**

**Uttrakhand Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the  
matters on **2.05.2014.**

**COURT MASTER**